

IN THE INCOME TAX APPELLATE TRIBUNAL
PUNE BENCH "A", PUNE

BEFORE SHRI R. K. PANDA, VICE PRESIDENT
AND
SHRI VINAY BHAMORE, JUDICIAL MEMBER

आयकर अपील सं. / ITA No.394/PUN/2026
निर्धारण वर्ष / Assessment Year : 2020-21

Khushi, 23456789, Jalgaon- 425001. PAN : GLPPB6139D	Vs.	Ward-1, Jalgaon.
Appellant		Respondent

Assessee by : Khushi
Revenue by : Shri Deepak Kumar Kedia
Date of hearing : 12.02.2026
Date of pronouncement : 12.02.2026

आदेश / ORDER

PER VINAY BHAMORE, JM:

When the appeal was called for hearing, the appellant has filed an application seeking permission to withdraw the above captioned appeal on the ground that appeal was filed only to understand the recent procedural changes in filing of the appeal before the Tribunal (ITAT). The relevant portion of the said application is reproduced herein below :-

"It is further respectfully submitted that pursuant to the recent procedural changes in the filing of Appeals before the Hon'ble Tribunal, the appeal stood inadvertently filed on the portal solely for

the limited purpose of understanding the functioning of the online filing system. There is no assessment ongoing or under dispute in the case of the Appellant. The same may kindly be taken on record.”

2. Ld. DR raised no serious objection to permit the withdrawal of the appeal.

3. In the circumstances, we hereby grant permission to the appellant to withdraw the appeal. Accordingly, the above captioned appeal stands dismissed as ‘withdrawn’.

4. In the result, the appeal filed by the assessee stands dismissed as ‘withdrawn’.

Order pronounced in the open Court on 12th day of February, 2026.

Sd/-
(R. K. PANDA)
VICE PRESIDENT

Sd/-
(VINAY BHAMORE)
JUDICIAL MEMBER

पुणे / Pune; दिनांक / Dated : 12th February, 2026.

Sujeet

आदेश की प्रतिलिपि अग्रेषित / Copy of the Order forwarded to :

1. अपीलार्थी / The Appellant.
2. प्रत्यर्थी / The Respondent.
3. The Pr. CIT/CIT concerned.
4. विभागीय प्रतिनिधि, आयकर अपीलीय अधिकरण, “A” बेंच, पुणे / DR, ITAT, “A” Bench, Pune.
5. गार्ड फ़ाइल / Guard File.

आदेशानुसार / BY ORDER,

// True Copy //

Assistant Registrar
आयकर अपीलीय अधिकरण, पुणे / ITAT, Pune.